

**THE HIGH COURT OF ORISSA, CUTTACK**  
**OFFICE ORDER**

No.- III-19/2020-.....16586..... /Date:.....06.09.2024.....

In continuation to Court's earlier Office Order No.15605 dated 27.08.2024, it is hereby informed that the Hon'ble Court have been pleased to declare 09.09.2024 as a holiday on account of "Day following Nuakhai". Hence, the date of joining of the 10 (Ten) newly selected Junior Stenographers in the Court's establishment is **re-fixed to 10.09.2024**.

Therefore, the 10 (Ten) newly selected Junior Stenographers are directed to join their new assignments on **10.09.2024 at 10.00 A.M.** with all documents as mentioned in the earlier Office Order No. 15605 dated 27.08.2024 failing which the appointment shall be treated as cancelled.

**By Order**  
**Sd/- P.K. Rajguru**  
**Registrar (Judicial)**

Memo No.....16587(30)..... / Date: .....06.09.2024.....

Copy forwarded to the;

1. Persons concerned,
  2. Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice,
  3. All Officers of the Court,
  4. Bill Assistant,
  5. Assistant in-charge of Service Book
- For information and necessary action.

  
**Special Officer (Special Cell)**

Memo No.....16588..... / Date: .....06.09.2024.....

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court website.

  
**Special Officer (Special Cell)**